cities, production is planned to be increased by:

- 1. Incorporating balancing equipment and technological improvements;
- 2. Improved operation and maintenance techniques and clearing the backlog of maintenance and capital repairs.
- (b) In case of Hindustan Steel Ltd., only Bhilai Plant is being considered for expansion, which is likely to materialise in the beginning of the Fifth Plan and as such additional manpower will be required only during the next plan period. As per the Manpower Committee Bokaro will have about 13,600 employees under Stage I for the plant proper.

ISSUE OF BUGUS RAILWAYS RECEIPTS AT BON BAY V. T. STATION

- *168. SHRI MULKA GOVINDA REDDY: Will the Minister of RAIL-WAYS be rleased to state:
- (a) whether it is a fact that bogus railway receipts are being issued by some miscreants at the Victoria Terminus station in Bombay; and
- (b) whether Government have investigated into the issue of these bogus receipts; and f so, the action taken thereon?

THE MINISTER OF RAILWAYS (SHRI GULZARILAL NANDA): (a) No such case has come to the notice of the Railway in the recent past.

(b) Does not arise.

BHADR/ICHALAM KOVVUR LINE

- *169. SHRI M. V. BHADRAM: Will the Minister of RAILWAYS be pleased to refer to the answer to Unstarred Question No. 323 given in the Rajya Sabha on the 24th February, 1969 and state:
- (a) whether the revised survey report on the Bhadrachalam Kovvur Line has since been received by Government;
- (b) if so, whether any decision has been taken thereon; and

(c) if the answer to part (a) above be in the negative what are the reasons for the delay?

THE MINISTER OF RAILWAYS (SHRI GULZARILAL NANDA):
(a) Not yet. Sir.

- (b) Does not arise.
- (c) The work relating to the earlier survey had to be kept in abeyance to give priority to a more important survey for a doubling work. However, the work has since been completed and the revised report is under finalisation.

PROHIBITION

- *170. DR. Z. A. AHMAD: Will the Minister of LAW AND SOCIAL WELFARE be pleased to state:
- (a) whether many State Governments have recently expressed their reluctance to enforce prohibition without getting adequate compensation from the Centre;
- (b) if so, what is the quantum of compensation sought for by the S:ates; and
- (c) what is the Centre's reaction thereto?

THE MINISTER OF LAW AND SOCIAL WELFARE (SHRI K. HANU-MANTHAIYA): (a) In 1970 no proposal has been received from State Governments.

(b) and (c) Do not arise.

INDUSTRIAL ESTATES IN RAJASTHAN

- *171. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of IN-DUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state:
- (a) the number of industrial estates set up in the State of Rajasthan during the last three years and the amount of money spent on each of them;
- (b) the number of such industrial estates proposed to be set up in the near future; and
- (c) the facilities that are being given to the owners of industries in such estates?